



* ***IN THE HIGH COURT OF DELHI AT NEW DELHI***

+ **ITA Nos.742/2005, 796/2005, 817/2005, 794/2006,**

% **Date of Decision : January 30th 2012.**

COMMISSIONER OF INCOME TAX DEL Appellant
Through : Mr. Sanjeev Sabharwal, Adv.

versus

INDIAN SUGAR & GEN. INDUSTRY EXPORT IMPORT
.....Respondent
Through: Dr. C.S.Aggarwal, Sr. Adv. with
Mr. Prakash Kumar, Adv.

CORAM:
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE R.V. EASWAR

SANJIV KHANNA, J: (ORAL)

For orders, see ITA No.645/2005.

SANJIV KHANNA, J

R.V.EASWAR, J

JANUARY 30, 2012
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